CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

CP No.060/00135/2016 IN

Date of decision: 03.07.2017.

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OA No.060/00606/2014 & MA No.060/00936/2017 & MA No.060/01465/2016

CORAM: HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)
HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)

- 11 FOD Karamchari Sangh, C/o Bahadur Singh Street No.17/3, Guru Gobind Singh Nagar, Bathinda, Punjab 151001 through its General Secretary Sh. Vijay Kumar.
- 2. Des Raj S/o Hoshiar Singh, P/Mate (Token No.173), C/o 11 FOD Karamchari Sangh, Bahadur Singh Street No.17/3, Guru Gobind Singh Nagar, Bathinda, Punjab 151001.
- Kuldeep Singh S/o Nand Singh, P/Mate (Token No.407), C/o
 FOD Karamchari Sangh, Bahadur Singh Street No.17/3,
 Guru Gobind Singh Nagar, Bathinda, Punjab 151001.

...PETITIONERS

(Present: Mr. Aseem Rai, Advocate).

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VERSUS

- 1. Sh. G. Mohan Kumar, Secretary to Govt. of India, Ministry of Defence (Department of Defence Production) Branch (Ord.) Pin-908546, New Delhi.
- 2. Sh. C. Viswanath, Secretary to Govt. of India, Ministry of Personnel, Public Grievances & Pension, Department of Personnel & Training, New Delhi.
- 3. Col. Ram Niwas, Officer-in-Charge, AOC Records, Pin-900453, C/o 56 APO.
- 4. Col. Anirban Chatterjee, Commanding Officer, 11, Field Ordnance Depot (FOD), Pin-909911, C/o 56 APO.

...RESPONDENTS

(Present: Mr. Ram Lal Gupta, Advocate & Mr. Dhirender Shukla, proxy for Ms. Nidhi Garg, Advocate)

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ORDER (ORAL)

HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J):-

In view of the compliance affidavit and the order dated 12.06.2017 (Annexure MA-R-1), the instant Contempt Petition has become infructuous, which is hereby dismissed as such, as prayed for.

Needless to mention, that in case the petitioners still remain aggrieved by the order dated 12.06.2017 (Annexure MA-R-1), in any manner, then they would be at liberty to avail their appropriate legal remedy to challenge its validity, in accordance with law.

(UDAY KUMAR VARMA) MEMBER (A) (JUSTICE M.Š. SULLAR) MEMBER (J)

Dated: 03.07.2017.

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